

- (ii) Government Resolution No. 12(2)TB/55, dated the 12th November 1955. [Placed in the Library. See No. S-388/55 for (i) and (ii).]

MINISTRY OF INFORMATION AND BROADCASTING NOTIFICATION MAKING FURTHER AMENDMENT TO THE CINEMATOGRAPH (CENSORSHIP) RULE,, 1951

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN) : I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Ministry of Information and Broadcasting Notification S.R.O. No. 2281, dated the 11th October 1955 making further amendment to the Cinematograph (Censorship) Rules, 1951. [Placed in the Library. See No. 3-389/55.]

POLICE FIRING IN BOMBAY

SHRI BHUPESH GUPTA (West Bengal): Sir, I rise to.....

(*Shri V. K. DHAGE also rose 1:0 speak.*)

SHRI H. D. RAJAH (Madras): Sir, I also rise to speak

MR. CHAIRMAN: One of you at *et* time.

SHRI BHUPESH GUPTA: I rise to draw the attention of the House to the tragic incidents that took place in the city of Bombay yesterday. We are shocked to learn that in the course of a single day ten people were killed and over three hundred injured as a result of police firing, over eighty persons suffering from bullet injuries. And we are also informed in the Press that the military has been called out and it has been kept in readiness: to attack the people. We are sorry that public transport and other public properties were burnt and destroyed or otherwise damaged. We disapprove of such incidents and we are confident that the democratic leadership in our

country will exert all its influence to prevent a recrudescence of such incidents and carry forward the movement for the legitimate demand for the inclusion of the city of Bombay within the State of Maharashtra in a peaceful and absolutely democratic manner. But we also feel and we feel very strongly that the action of the Bombay Government has been responsible for these unhappy and tragic incidents.....

MR. CHAIRMAN: No, no. You cannot enter into all those details.

SHRI H. D. RAJAH: I am sorry. On such occasions I expect the Government to give the lead by giving the facts to the House and not to force the Opposition to get a statement from the Government in this way.

MR. CHAIRMAN: Order, order. Mr. Bhupesh Gupta, will you please sit down?

SHRI H. D. RAJAH: I can ask for enlightenment.

MR. CHAIRMAN: This is a matter about which we have read in the papers this morning.....

SHRI H. D. RAJAH: What has the Government to say in the matter?

MR. CHAIRMAN: Wait a minute; and there is no doubt that we all deplore the incidents which happened there. But it is a matter which essentially concerns the Bombay State. It is a matter of law and order. If the Government have any information to tell us they will keep this House informed

SHRI H. D. RAJAH: That is what we want.

MR. CHAIRMAN: I agree.

SHRI BHUPESH GUPTA: Sir, I have a submission. I say it is no longer a matter for the State only. The military has been called out, as you have seen in the press.

MR. CHAIRMAN: I have seen in the press that military was called to be in readiness.

SHRI BHUPESH GUPTA: Military has been posted in the Council House. I think it concerns the Central Government.

MR. CHAIRMAN: Well, I still feel that it is essentially a matter for the Bombay Government and if the Government have got any information, they will give us that information.....

SHRI H. D. RAJAH: Is that your ruling?

MR. CHAIRMAN: What are you talking? Did I say that?

SHRI B. C. GHOSE (West Bengal): The Government should give us full information. We are deeply concerned. Not only that, we should like to have some information from the Government if they can give us the latest information.

SHRI BHUPESH GUPTA: Can I have an assurance from you that the matter will be discussed in this House and that you would exert your influence to see that the trigger-happy Government do not shoot people at random? We on our part shall exert our influence and see that burning of buses does not take place

MR. CHAIRMAN: What do you mean? Were you responsible for these?

SHRI BHUPESH GUPTA: I assure him, the Prime Minister; let the Prime Minister tell us in the House that he will exert his powerful influence.....

(Interruptions.)

MR. CHAIRMAN: Order, order.

SHRI BHUPESH GUPTA: I would like to hear the applauding Prime Minister.....

MR. CHAIRMAN: Mr. Bhupesh Gupta. I always ask you to talk in a quite, peaceful way. When you say that the Government should direct that such firings do not take place,

you, on your side, said that you would prevent the burning of buses, etc.

SHRI BHUPESH GUPTA: No. You see in the report:—

"It was a little consolation"— this *is in the "Times of India"*— "that some Communists toured the mill area and asked them not to resort to violence."

Sir, we do not stand for violence. Now, it is well known to the country; but violence is on the other side. It is the Government that commits violence, provokes people

(Interruptions.)

MR. CHAIRMAN: Please sit down. Order, order. (Turning to Shri Jawaharlal Nehru) Do you want to say anything?

THE PRIME MINISTER (Smt. JAWAHARLAL NEHRU): Sir, it is a little difficult to deal with the variety of subjects which the hon. Member has referred to in his exuberance. I do not wish to raise any—if I may say so— legal aspect of this question about the Central Government's responsibility or the State's. Of course, it is the State's. But, undoubtedly, in such grave matters it is due to this House to be kept fully informed of any development or to ask for any information which we can give. Instead of asking me or any of my colleagues, the hon. Member has delivered a long speech about a variety of subjects—which are not before this House— whether it is the Report of the States-Reorganization Commission; whether it is the fate of the city of Bombay; whether it is all kinds of subjects. And finally, he has been good enough to assure us that he will see to it that those who apparently follow his advice will behave themselves in the future. I am grateful for that. Now it is not for me at this stage to argue this matter about responsibility and otherwise. I have no special information in my possession which has not appeared in the press. Naturally some minor matters might be corrected here and there. If the hon. Member likes, the-

matter may be referred to my colleague, the Home Minister, and he can report when there is anything to report. There is none so far as I know, I mean to say, factually. I personally am not aware of anything specially which is not in the press. It is true that press accounts are varied and sometimes slightly exaggerated; something actually happened, but if it is so desired, I can certainly ask my colleague, the Home Minister, when he gets any proper report, to place it before the House.

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MR. CHAIRMAN: That is all what the House is interested in.

SHRI BHUPESH GUPTA: Will the hon. Prime Minister be agreeable to have a discussion on it?

MR. CHAIRMAN: No. We are deeply concerned about this and he Home Minister, when he has any information, will keep this House informed.

SHRI BHUPESH GUPTA: We want to discuss such matters,

MR. CHAIRMAN: You raise a question about your view that Bombay should go here or there. That is not what we are discussing at this stage. You will have discussion on the Report of the States Reorganization Commission later.

THE HINDU SUCCESSION BILL,
1954—continued

MR. CHAIRMAN: Mr. Prithviraj Kapoor.

श्री पृथ्वीराज कपूर (नाम निर्देशित) : पेशवर इसके कि सक्सेशन बिल पर जो मुझे बाकी कहना है कहें, जिसकी मुझे आज्ञा मिली है, मैं राज्य सभा के सदस्यगण को बधाई देना चाहता हूँ कि हमारी राज्य सभा के प्रधान ने हमारे माननीय अधिकारियों के सामने और पार्लियामेंट के तमाम सदस्यगण के सामने कल जो भाषण दिया, वह

एक अद्भुत बात थी। ऐसा जान पड़ता था कि देश की आत्मा बोल रही है, देश के तमाम लोग बोल रहे हैं, वह एक प्राणी जो हृदय में अनुभव करते हैं पर कह नहीं पाते उनकी जवान बोल रही है, उनकी आत्मा बोल रही है, इस देश की मिट्टी बोल रही है, इस देश के पहाड़ बोल रहे हैं, इस देश की दरिया बोल रही हैं, इस देश की संस्कृति बोल रही है, इस देश के ऋषि बोल रहे हैं।

[MR. DEPUTY CHAIRMAN in the Chair.]

एक जनपद पर न पनाम सदस्यगण का बधाई देता हूँ कि हमारी राज्य सभा के प्रधान ने वह महान् बात कही। साथ ही मैं तमाम देशवासियों को बधाई देता हूँ और मैं यह महसूस करता हूँ कि कल वह एक ऐसा सुन्दर अनुभव था जिससे यह साफ प्रतीत होता था कि इस देश ने अपने गौरव को, अपने मान को, अपनी आत्मा को, अपनी शक्ति को, अपने बल को अपनाया हुआ है और किसी भी रूप में, किसी भी हालत में, किसी भी लालच में वह इसको त्यागने के लिये तैयार नहीं है। अगर वह किसी से मिलता है, तो बराबर के रूप में मिलता है, जैसा पुरु ने सिकन्दर से कहा था "as kings treat kings"

जैसे बादशाह बादशाहों से बात करते हैं, जैसे राजा राजाओं से बात करते हैं, बराबर के रूप में अगर वह किसी से कुछ लेता है तो कुछ देता भी है। यह ऐसी प्यारी और सुन्दर बात थी जिससे बड़ा गौरव प्राप्त हुआ और इसके लिये मैं बधाई देते हुये यह दुबारा दोहराना चाहता हूँ कि ऐसा मालूम होता था कि देश की आत्मा बोल रही है, राष्ट्र की आत्मा बोल रही है। (अवरोध) अगर आप यही रोल अदा करें तो अच्छा हो। खैर आप कुछ देर खामोश रहें। मैं यह बात साफ कहना चाहता हूँ कि हम आज ऐसे युग से गुजर रहे हैं जब कि हमारे देश में भारतरत्न राधाकृष्णन् जी जैसे योगेश्वर हैं, और हमारे प्यारे नेता जवाहर जैसे कर्मयोगी हैं। तो जिस देश में ऐसे ऋषि हों, ऐसे कर्मयोगी हों, उनके हाते हुये देश को किसी चीज की